

SHRI RAJESH PILOT: There are two ways of removing these problems. One is to deal with this problem at the stage of manufacture i.e. the root cause. We have written to the Ministry of Industry and we have given them suggestions that at the manufacturing stage itself measures should be taken by which this problem is solved. This one is already existing. Then under the Motor Vehicles Act we will put more restrictions and we are putting in other types of restrictions and some research is also being carried out by the Central Institute of Road Transport to see how this pollution can be reduced. We are sending these suggestions to the State Government. We are very much concerned about it and the Government is taking whatever strictest measures can be taken in this direction.

SHRI G. SWAMINATHAN: Implementation of whatever laws are there is all right. But in other countries they are not allowing either buses or lorries or private cars on the roads after a certain period of life-span. We find that in India some of the lorries, buses and other kinds of vehicles are so old that they are emitting huge quantity of smoke. And especially in Delhi buses are so old that most of the smoke is coming out of these buses. Will the Government try to have a sort of time limitation for these buses and lorries and trucks?

SHRI RAJESH PILOT: Sir, this is one of the suggestions which we sent all over the country. We sent suggestions to the State Governments and transport operators. This is one of the suggestions that has come, that we must limit the age of the vehicle. And, it is a fact that when the vehicle becomes old it creates more smoke and more problem for the environment. Now, I am soon coming with my suggestions before the House and whatever the House approves, we will make the provision in the Act.

AN HON. MEMBER: Is it applicable to Members of Parliament also?

*102. [The questioner (Shri Rajni Ranjan Sahu) was absent. For answer, vide col. 32-34 *infra*.]

Setting up of Bal Bhawans in State Capitals

*103. **SHRI V. RAMANATHAN:** Will the Minister of HUMAN RESOURCES DEVELOPMENT be pleased to state:

(a) whether Government are considering proposals to help set up Bal Bhawans in State capitals with Central assistance; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI): (a) No, Sir.

(b) Does not arise.

SHRI V. RAMANATHAN: May I know how many Bal Bhawans are run in India with Central assistance and in which cities are they located and what is the criteria under which financial assistance is provided to these institutions?

श्रीमती कृष्णा साही : सभापति महोदय, भारत सरकार की कोई योजना ऐसी नहीं चलती है। भारत सरकार केवल बाल भवन सोसायटी, नई दिल्ली को वित्तीय सहायता देती है। प्रान्तों में कोई ऐसी योजना नहीं चलाती है। आपका दूसरा प्रश्न क्या था, मैंने सुना नहीं ?

SHRI V. RAMANATHAN: What is the criteria under which Central assistance is provided?

SHRI NIRMAL CHATTERJEE: What is their number in different States?

श्रीमती कृष्णा साही : सभापति महोदय, मैंने कहा कि भारत सरकार राज्यों में कोई ऐसी योजना नहीं चलाती है। बाल भवन सोसायटी जो दिल्ली में है वही परियोजना भारत सरकार की है दूसरी कोई परियोजना नहीं है। इसलिये स्टेट्स को देने का कोई प्रश्न नहीं उठता, बाल भवन सोसायटी जो है वह कुछ राज्यों में वित्तीय सहायता देती है। बाल भवन चलाने के लिये दिल्ली में जो बाल भवन सोसायटी है वही कुछ राज्यों को सहायता देती है, भारत सरकार कहीं कोई सहायता नहीं देती। अगर आप उन राज्यों का नाम जानना चाहते हैं तो मैं उनके नाम बता सकती हूँ जहाँ बाल भवन...

MR. CHAIRMAN: No, they don't want. Second supplementary now.

SHRI V. RAMANATHAN: What are the difficulties in giving financial assistance to these institutions?

MR. CHAIRMAN: You did not understand the answer. The answer is, the Centre does not give any assistance; it is the State Government which gives assistance.

SHRI P. V. NARASIMHA RAO: There is a Bal Bhawan Society of India. Central Government gives assistance only to the Bal Bhawan Society of India which, in turn, depending on the projects undertaken by the State Bal Bhawans, gives some assistance to them. The amount which we are giving to Bal Bhawan Society of India is admittedly not as much as we would wish it to be; but that is again a part of the financial constraint. This is the pattern.

श्री राम चन्द्र विकल : उपसभापति महोदय, मैं यह जानना चाहूँगा कि बाल भवन सोसायटी के प्राधिकारी कौन हैं और इसका उद्देश्य क्या है। अगर केन्द्र में आप इसकी सहायता करते हैं तो राज्य सरकारें भी अगर ऐसी सोसायटियाँ बनायें तो क्या उनकी भी आप सहायता दे पायेंगे या नहीं दे पायेंगे?

श्रीमती कृष्णा साही : सभापति महोदय, दिल्ली में जो भारत सरकार की परियोजना है उसको तो श्रीमती मिथिला झा चला रही हैं और राज्यों में ऐसी सोसायटियाँ चलाने के लिये अभी भारत सरकार के पास कोई योजना नहीं है।

PROF. C. LAKSHMANNA: The Minister says that there is no scheme of Government of India to run Bal Bhawans...

SHRIMATI KRISHNA SAHI: ... in the State.

PROF. C. LAKSHMANNA: Obviously, you have to run in the States only. The question is, if the Bal Bhawans are being run there already, what is the type of relationship which Government of India maintains so that the objectives for which these Bal Bhawans are established are fulfilled?

श्रीमती कृष्णा साही : सभापति महोदय, हमारे मंत्री जी ने भी कहा है और मैंने भी कहा है कि बाल भवन जो दिल्ली में है वही कुछ प्रान्तों में कुछ वित्तीय सहायता देता है बाल भवन चलाने के लिये। हम लोग इसके लिये कुछ नहीं देते हैं, इसलिये हमारा रिलेशनशिप इस संबंध में स्टेट्स के साथ कहां होता है? बाल भवन सोसायटी एक रजिस्टर्ड सोसायटी है और उनकी जो वित्तीय योजनाएँ हैं उसके अनुसार वे कुछ मदद करती हैं। यदि माननीय सदस्य जानना चाहेंगे तो मैं बता सकती हूँ कि उनकी क्या योजनाएँ हैं और किस आधार पर वे उनको चलाते हैं। लेकिन इतना मैं फिर बताना चाहूँगी कि हम इनको नहीं चलाते हैं।

SHRI JAGESH DESAI: I would like to know from the hon. Minister whether any guidelines are given to the Bal Bhawan Society about the places where the Bal Bhawan should be established. More deserving people are slum-dwellers. I want to know whether the Government has considered this aspect and given some

guidelines so that these Bal Bhawans can be established in slum-dwellers areas so that the poorest of the poor can get benefit out of it.

श्रीमती कृष्णा साहू : सभापति महोदय, बाल भवन सोसाइटी द्वारा जो कुछ राज्यों में परियोजनाएँ चलाई जा रही हैं उनमें उन लोगों ने कुछ गाइड लाइंस दी हैं। इसका मुख्य उद्देश्य बच्चों के अन्दर जो सृजनात्मक शक्ति है उसका विकास हो, बच्चों के व्यक्तित्व का विकास हो और उनमें स्वतंत्र अभिव्यक्ति का विकास हो। इस अध्ययन को चलाने के लिये नेशनल चिल्ड्रन असेम्बली यूथ फेस्टिवल वे करते हैं, नेशनल इन्ट्रेशन जोवल कैम्प वे करते हैं। 19 नवम्बर से 18 दिसम्बर तक उन्होंने यह चलाया है और उसमें पर्यावरण संबंधी बहुत सी शिक्षाएँ बच्चों को दी गई हैं।

MR. CHAIRMAN: Next question.

SHRI NIRMAL CHATTERJEE: You kindly be sympathetic.

MR. CHAIRMAN: I had been too sympathetic yesterday.

SHRI NIRMAL CHATTERJEE: And you had succeeded too well.

MR. CHAIRMAN: Question No. 104.

Arrangements with foreign airlines to operate through Calcutta

*104. SHRI SUKOMAL SEN: Will the Minister of CIVIL AVIATION be pleased to refer to the answer to Unstarred Question 846 given in the Rajya Sabha on 4th March, 1987 and state what are the routes offered to foreign airlines to operate through Calcutta, and by when they are expected to operate their flights?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI JAGDISH TYTLER): A statement is laid on the Table of the House.

Statement

Given below are the routes offered to the foreign airlines who have accepted to operate to/through Calcutta:—

Route Entitlements

S.No.	Name of country (Name of airline)	Intermediate Point	Point in India	Points beyond
1	Bulgaria (BALKAN)	ABU DHABI or any point agreed in lieu thereof.	CALCUTTA	Bangkok or any other point agreed in lieu thereof.
2	Poland (LOT)	Any two points from: Athens, Damascus, Baghdad, Amman, Beirut, Istanbul, Teheran, Cyprus	CALCUTTA	Any two points from: Bangkok, Manila, Hongkong, Saigon, Hanoi, Singapore.
3	Singapore (SIA)	SINGAPORE/CALCUTTA/DHAKA/SINGAPORE (Actually operating on this route).		
4	Yugoslavia (JAT)	Three points	CALCUTTA	Jakarta, Manila, Beijing.
5	United Arab Emirates To be agreed (EMIRATES GULF AIR).		CALCUTTA	Four points to be agreed.
6	Jordan			CALCUTTA-Route schedule is yet to be agreed between the two governments.